

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


CP No. 112/241-242/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER TECHNICAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2019**

Name of the Company: Harsh Dubal & Anr.
V/s.
White River Corporation Pvt.Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pranjal Buch	Advocate	Petitioner	
2.				


ORDER


The Parties are represented through their respective Learned Counsel(s).

On the request of Learned Counsels of both the side's, the matter is adjourned

The Parties are at liberty to complete their pleadings before next date of hearing.

List the matter on 06.09.2019


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 1st day of August, 2019.